

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

C.P.(CAA)/111(MB)2024

IN

C.A.(CAA)/54(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: TCNS CLOTHING CO. LIMITED

Section 230-232 of the Companies Act, 2013

ORDER

1. Mr. Ahmed Chunawala, Ld. Counsel for the Petitioner Companies present.
Mr. Bhagwati Prasad, Assistant Director, Office of the Regional Director present in person.
2. Ld. Authorized Representative of the Regional Director submits that they have perused the submissions made by the Petitioner Companies and they have no objection for approval of the scheme.
3. Heard the learned counsel for the Petitioner companies as well as representative of the Regional Director and perused the records.
4. **Reserved for orders.**

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)